

the overseas markets for increasing consumption of tea through membership in Tea Councils functioning in various countries abroad in collaboration with producing countries and the local tea trade.

Exports of coffee to most of the countries are regulated by quotas fixed under the International Coffee Agreement. The endeavour of the Government is to encourage the growth of exports particularly to non-quota countries consistent with our obligations under the International Coffee Agreement.

To promote export of coffee, the Coffee Board carries out various publicity campaigns in foreign countries by way of participation in International fairs, advertisements and free distribution of freshly roasted and ground Indian coffee powder through joint campaigns with Air India International.

सौराष्ट्र मिल्स, उज्जैन (मध्य प्रदेश)

* 808. श्री ओंकार लाल बोरवा : क्या वंदेशिक व्यापार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सौराष्ट्र मिल्स, उज्जैन (मध्य प्रदेश) को 1966 में सरकार के नियंत्रण में बुनाया जा रहा है ;

(ख) क्या यह भी सच है कि उक्त मिल तब से घाटे पर चल रही है ;

(ग) क्या यह भी सच है कि गत तीन वर्षों से कर्मचारियों को बोनस तथा कर्मचारी भविष्य निधि का भुगतान नहीं किया गया है ;

(घ) यदि हां, तो क्या सरकार का विचार उक्त मिल में घाटे के कारणों के संबंध में जांच कराने का और बोनस तथा कर्मचारी भविष्य निधि का भुगतान कराने का है ; और

(ङ) यदि हां, तो कब तक ?

वंदेशिक व्यापार मंत्रालय में उप-मंत्री (श्री राम सेवक) : (क) उज्जैन में ऐसी कोई मिल नहीं है ।

(ख) से (ङ) . प्रश्न नहीं उठते ।

AGRICULTURAL PLOTS HELD ON LEASE BY AGRICULTURISTS IN TOP KHANA PARADE, AMBALA CANTONMENT

* 809. SHRI SURAJ BHAN: Will the Minister of DEFENCE be pleased to State :

(a) whether it is a fact that about 300 agriculturist families are holding agricultural plots in Top Khana Parade, Ambala Cantonment on lease for the last more than 50 years for agricultural purposes their lease being renewed on year to year basis;

(b) whether it is also a fact that Government are contemplating to get the said land vacated in the near future; and

(c) if so, the steps which Government propose to take for the rehabilitation of those 300 families likely to be evicted from the agricultural plots?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI S. N. MISHRA): (a) It is correct that approximately 180 acres of defence owned land in TOP KHANNA PARADE Ambala Cantonment were held on agricultural lease by approximately 303 families and the leases were renewed from time to time over a number of years until 30th April 1968.

(b) The land is required for defence purposes and it is accordingly proposed to take over the possession thereof.

(c) The lands which were temporarily surplus to defence requirements were leased from time to time on condition that the same would be resumed at short notice whenever require for defence purposes, and the lessees themselves will have to take the requisite action to rehabilitate themselves, if need be.

कपास के निम्नतम मूल्य में वृद्धि

* 810. श्री देवराव पाटिल: क्या वंदेशिक व्यापार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या महाराष्ट्र सरकार ने कपास के निम्नतम मूल्य बढ़ाने के लिये एक प्रस्ताव भेजा है ;

(ख) यदि हां, तो उम्क्या व्योरा क्या है ; और